

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2017**

**Dated : 30<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**NTPC Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2  
  
Mr. Abhishek Upadhyay  
Mr. Varun Shankar for R-6  
  
Mr. R.B. Sharma  
Mr. Mohit K Mudgal for R-7

**ORDER**

List the matter for further hearing on **22.08.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/kt*

**(Justice Manjula Chellur)  
Chairperson**